

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. No.2882/2016

New Delhi this the 14th day of March, 2019

**HON'BLE MS. NITA CHOWDHURY, MEMBER (A)
HON'BLE MR. S.N. TERDAL, MEMBER (J)**

Man Mohan,
S/o Sh. Ranbir Singh Saini,
(Aged about 27 years)
(Unemployed)
RZ-273/M, Raj Nagar II,
Palam Colony, New Delhi-110077

- Applicant

(None)

Versus

Delhi Subordinate Service Selection Board,
(Through its Chairman)
Government of NCT of Delhi,
FC-18, Institutional Area,
Kardardooma, Delhi-110 092

- Respondent

(By Advocate: Ms. Alka Sharma)

ORDER (ORAL)

Ms. Nita Chowdhury, Member (A):-

Nobody has been appearing for the applicant since 11.07.2018. On subsequent date also, 14.12.2018, nobody appeared for the applicant. Today also, nobody appears for the applicant. Hence, the OA is dismissed in default and for lack of prosecution. No costs.

**(S. N. Terdal)
Member (J)**

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**(Nita Chowdhury)
Member (A)**